

ITEM NO.15 Court 13 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No.898/2021

NEHA BHATNAGAR

Petitioner(s)

VERSUS

ANIDHYA BHATNAGAR

Respondent(s)

(FOR ADMISSION and IA No.55120/2021-EX-PARTE STAY and IA  
No.55122/2021-EXEMPTION FROM FILING O.T. )

Date : 30-04-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Aditi Tuteja, Adv.  
Mr. Sonam Sharma, Adv.  
Mr. Rahul Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

In the meantime, proceedings in HMA/1217/2020 titled  
as "Shri Anidhya Bhatnagar vs. Smt. Neha Bhatnagar"  
pending in the Court of Principle Judge, Family Court,  
Indore, Madhya Pradesh shall remain stayed.

(RASHMI DHYANI)  
COURT MASTER

(MATHEW ABRAHAM)  
COURT MASTER